

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 4106  
TO BE ANSWERED ON DECEMBER 12, 2019**

**ALLOCATIONS AND INITIATIVES UNDER SBM**

**NO. 4106. SHRI THIRUMAAVALAVAN THOL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the funds allocated, released and utilized for construction of toilets, Individual Household Latrines (IHHL) and Public Toilets (PT), waste management and capacity building in urban areas since 2014, State-wise;**
- (b) the funds allocated, released and utilised for Information Education and Communication (IEC) and Public Awareness under Swachh Bharat Mission (SBM), State-wise;**
- (c) whether the Government has conducted any survey to assess the demand for public toilets and if so, the State-wise details thereof;**
- (d) the details of IHHL and CT/PT constructed under SBM; and**
- (e) whether the details of projects/ activities and funds released from Swachh Bharat Kosh are not maintained by this Ministry and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) and (b) : State/ UT-wise details of funds allocated, released, and utilized for Individual Household Latrines (IHHLs) and Community/ Public Toilets (CT/PTs), Waste Management(Solid Waste Management), Capacity Building and Information Education Communication (IEC) & Public Awareness (PA) under Swachh Bharat Mission-Urban (SBM-U) is at Annexure-I.**

**(c) : The demand for public toilets is assessed by the concerned State Government/Union Territory.**

**(d) : State/ UT-wise details of Individual Household Latrines (IHHLs) and Community/ Public Toilets (CT/PTs) constructed in urban areas of the country is at Annexure-II and III.**

**(e) : Swachh Bharat Kosh is administered by Ministry of Finance and not by Ministry of Housing and Urban Affairs.**

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## ANNEXURE-I

State Wise Allocation, Release and Utilization of funds under SBM-U																
Sl. No.	State/UT	Amount in Rupees Crore														
		IHHL			CT/PT			SWM			IEC			CB		
		Allocation	Released	Utilization Certificate received *	Allocation	Released	Utilization Certificate received *	Allocation	Released	Utilization Certificate received *	Allocation	Released	Utilization Certificate received *	Allocation	Released	Utilization Certificate received *
1	A&N Islands	0.43	0.06	0.02	0.10	0.94	0.03	2.50	0.40	0.06	0.39	0.29	0.29	0.10	0.00	0.00
2	Andhra Pradesh	184.08	110.47	92.37	27.95	54.72	19.51	308.54	308.54	283.19	40.61	33.56	26.50	10.15	10.15	9.64
3	Arunachal Pradesh	13.40	7.72	2.45	0.35	0.28	0.06	7.25	6.84	6.84	12.22	9.08	5.93	3.06	2.51	1.95
4	Assam	81.95	81.95	52.31	2.31	2.31	1.55	76.76	76.76	38.38	66.62	30.09	14.93	16.66	9.70	5.14
5	Bihar	191.90	150.02	66.00	45.27	35.21	35.21	259.96	182.19	36.00	47.64	8.77	3.94	11.91	9.75	9.75
6	Chandigarh	2.45	1.59	1.59	0.53	0.26	0.13	22.24	22.24	11.39	2.24	0.85	0.85	0.56	0.34	0.34
7	Chhattisgarh	140.76	140.76	115.95	34.40	39.00	36.15	131.53	126.93	93.24	40.93	40.93	23.98	10.23	10.23	5.82
8	Dadra & Nagar Haveli	1.20	0.64	0.11	0.17	0.05	0.00	2.27	0.00	0.00	0.39	0.39	0.00	0.10	0.03	0.00
9	Daman & Diu	0.29	0.29	0.29	0.06	0.06	0.00	1.57	0.00	0.00	0.53	0.27	0.00	0.13	0.10	0.00
10	Delhi	50.16	25.08	25.08	5.15	5.15	5.15	263.68	116.60	62.21	24.61	10.84	10.15	6.15	0.21	0.18
11	Goa	3.21	2.36	2.36	0.48	0.38	0.22	9.29	8.68	3.33	3.29	3.11	1.75	0.82	0.60	0.19
12	Gujarat	162.56	171.55	171.55	32.22	13.99	8.53	536.22	536.22	337.23	82.52	51.44	36.10	20.63	12.80	8.53
13	Haryana	56.67	32.96	32.96	10.61	24.10	24.10	181.80	115.31	55.91	30.40	2.69	1.87	7.60	5.30	0.47
14	Himachal Pradesh	14.02	9.06	4.37	0.90	1.33	0.51	15.22	12.16	9.10	11.05	6.62	3.31	2.76	1.53	1.26
15	Jammu & Kashmir	102.63	64.80	37.79	3.69	11.07	8.08	67.99	39.45	10.90	21.06	12.77	8.92	5.26	3.59	2.10
16	Jharkhand	92.41	71.30	78.82	21.08	4.16	0.22	122.68	113.74	42.31	18.03	15.24	12.27	4.51	4.99	4.13
17	Karnataka	158.35	157.80	84.89	44.31	41.03	11.11	512.52	313.51	51.90	84.62	29.66	8.35	21.16	17.62	15.79
18	Kerala	70.62	31.67	21.69	1.53	0.00	0.00	121.35	51.64	22.43	21.19	11.45	4.19	5.30	2.42	1.39
19	Madhya Pradesh	292.79	278.58	261.29	65.42	76.39	65.42	434.01	301.75	140.00	102.26	80.13	80.13	25.56	11.24	11.24
20	Maharashtra	359.90	338.61	223.71	57.57	57.57	45.46	1081.84	610.72	147.34	142.79	38.67	26.09	35.70	18.04	13.28
21	Manipur	47.46	27.78	4.26	0.28	0.28	0.00	14.72	9.61	9.61	16.51	5.86	2.76	4.13	1.84	1.17
22	Meghalaya	5.82	4.87	2.70	0.16	0.17	0.04	8.69	4.09	3.53	7.56	1.41	0.92	1.89	0.11	0.11
23	Mizoram	18.08	7.10	1.22	0.08	2.63	0.08	13.22	8.21	0.00	14.11	11.14	4.11	3.53	2.81	1.71
24	Nagaland	26.59	20.74	13.67	0.19	1.45	0.61	11.69	7.14	7.14	12.02	10.50	9.01	3.00	2.49	2.00
25	Odisha	161.33	75.03	75.03	33.82	28.53	28.53	138.05	128.74	28.29	31.06	11.67	11.67	7.76	2.32	2.32
26	Puducherry	6.78	4.54	4.54	1.57	1.11	1.11	17.30	2.70	4.57	2.63	0.83	0.83	0.66	2.87	0.42
27	Punjab	78.66	41.00	28.00	8.45	31.91	15.95	220.97	120.38	63.00	44.75	21.09	14.78	11.19	1.08	1.08
28	Rajasthan	225.01	166.25	166.25	35.73	41.18	41.18	363.46	344.26	341.62	65.01	45.50	39.79	16.25	14.16	11.36
29	Sikkim	2.63	0.59	0.53	0.06	0.75	0.29	3.42	2.52	1.63	4.33	1.57	0.71	1.08	0.52	1.25
30	Tamil Nadu	184.02	209.84	192.43	93.52	71.38	66.71	689.87	689.88	456.22	186.47	120.39	87.74	46.62	9.63	9.63
31	Telangana	133.31	66.91	37.76	20.24	1.34	1.34	223.43	111.72	36.05	29.41	11.61	3.02	7.35	4.67	0.76
32	Tripura	68.65	7.61	6.02	0.12	1.97	0.93	15.51	7.76	0.00	12.87	7.72	5.55	3.22	1.93	0.00
33	Uttar Pradesh	473.28	367.89	331.42	80.03	172.70	90.82	940.91	427.73	96.41	197.41	176.09	48.50	49.35	48.80	10.81
34	Uttarakhand	30.30	26.40	6.50	1.59	10.24	5.22	57.57	16.32	5.00	18.03	3.43	2.21	4.51	1.69	0.87
35	West Bengal	315.33	167.14	149.80	24.82	8.27	8.27	487.79	199.80	87.98	66.72	24.02	6.71	16.68	11.19	1.70
	<b>Total</b>	<b>3757.03</b>	<b>2870.99</b>	<b>2295.75</b>	<b>654.76</b>	<b>741.90</b>	<b>522.52</b>	<b>7365.82</b>	<b>5024.54</b>	<b>2492.83</b>	<b>1462.28</b>	<b>839.68</b>	<b>507.85</b>	<b>365.57</b>	<b>227.25</b>	<b>136.37</b>

\* Utilization Certificates (UCs) are due only for funds released upto 31.3.2018.

**Details of Individual House Hold Latrines (IHHLs) constructed/ under construction, State/UT-wise, as on 31.10.2019.**

<b>S. No.</b>	<b>States</b>	<b>Individual Household Toilets, Nos.</b>		
		<b>Application approved</b>	<b>Under construction</b>	<b>Completed</b>
1	Andhra Pradesh	192,508	5,990	243,736
2	Andaman & Nicobar Islands	0	0	336
3	Arunachal Pradesh	3,164	1,106	8,732
4	Assam	52,345	9,208	72,763
5	Bihar	364,893	99,309	393,613
6	Chandigarh UT	6,117	0	6,117
7	Chhattisgarh	325,474	0	325,050
8	Daman & Diu	1,179	0	697
9	Dadra & Nagar Haveli	695	0	1,181
10	NCT of Delhi	703	238	725
11	Goa	3,217	3,798	3,436
12	Gujarat	516,951	1,574	560,046
13	Haryana	65,311	1,057	64,719
14	Himachal Pradesh	5,811	104	5,635
15	Jammu & Kashmir	56,274	2,292	45,143
16	Jharkhand	214,622	85	217,763
17	Karnataka	316,455	9,116	329,163
18	Kerala	28,863	6,025	37,207
19	Madhya Pradesh	542,560	101,312	558,615
20	Maharashtra	702,346	5,340	700,446
21	Manipur	36,381	544	34,374
22	Meghalaya	353	48	1,080
23	Mizoram	2,436	3,577	2,972
24	Nagaland	7,182	0	16,015
25	Odisha	144,544	1,459	130,886
26	Puducherry UT	7,796	1,032	4,919
27	Punjab	98,151	3,213	103,015
28	Rajasthan	348,728	2,044	364,237
29	Sikkim	1,018	0	1,066
30	Tamil Nadu	505,224	19,322	504,154
31	Telangana	135,584	14,586	149,723
32	Tripura	19,383	1,421	19,623
33	Uttar Pradesh	887,224	45,481	887,906
34	Uttarakhand	16,020	7,750	18,000
35	West Bengal	132,297	138,463	282,542
	<b>Total</b>	<b>5,741,809</b>	<b>485,494</b>	<b>6,095,635</b>

**Details of Community/Public Toilets (CT/PTs) constructed/ under construction, State/UT-wise, as on 31.10.2019.**

<b>S. No.</b>	<b>States</b>	<b>Total Community and Public toilets (No. of seats)</b>	
		<b>Under construction</b>	<b>Completed</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>861</b>	<b>17,757</b>
<b>2</b>	<b>Andaman &amp; Nicobar Islands</b>	<b>0</b>	<b>603</b>
<b>3</b>	<b>Arunachal Pradesh</b>	<b>0</b>	<b>46</b>
<b>4</b>	<b>Assam</b>	<b>283</b>	<b>3,286</b>
<b>5</b>	<b>Bihar</b>	<b>6,094</b>	<b>16,124</b>
<b>6</b>	<b>Chandigarh UT</b>	<b>0</b>	<b>2,512</b>
<b>7</b>	<b>Chhattisgarh</b>	<b>0</b>	<b>18,832</b>
<b>8</b>	<b>Daman &amp; Diu</b>	<b>0</b>	<b>511</b>
<b>9</b>	<b>Dadra &amp; Nagar Haveli</b>	<b>0</b>	<b>104</b>
<b>10</b>	<b>NCT of Delhi</b>	<b>5,014</b>	<b>24,186</b>
<b>11</b>	<b>Goa</b>	<b>14</b>	<b>577</b>
<b>12</b>	<b>Gujarat</b>	<b>347</b>	<b>24,149</b>
<b>13</b>	<b>Haryana</b>	<b>170</b>	<b>10,819</b>
<b>14</b>	<b>Himachal Pradesh</b>	<b>12</b>	<b>1,445</b>
<b>15</b>	<b>Jammu &amp; Kashmir</b>	<b>1,572</b>	<b>2,384</b>
<b>16</b>	<b>Jharkhand</b>	<b>1,207</b>	<b>7,551</b>
<b>17</b>	<b>Karnataka</b>	<b>1,313</b>	<b>34,387</b>
<b>18</b>	<b>Kerala</b>	<b>637</b>	<b>2,801</b>
<b>19</b>	<b>Madhya Pradesh</b>	<b>5,982</b>	<b>18,251</b>
<b>20</b>	<b>Maharashtra</b>	<b>674</b>	<b>166,465</b>
<b>21</b>	<b>Manipur</b>	<b>26</b>	<b>443</b>
<b>22</b>	<b>Meghalaya</b>	<b>0</b>	<b>152</b>
<b>23</b>	<b>Mizoram</b>	<b>0</b>	<b>188</b>
<b>24</b>	<b>Nagaland</b>	<b>66</b>	<b>235</b>
<b>25</b>	<b>Odisha</b>	<b>538</b>	<b>9,072</b>
<b>26</b>	<b>Puducherry UT</b>	<b>57</b>	<b>466</b>
<b>27</b>	<b>Punjab</b>	<b>362</b>	<b>10,775</b>
<b>28</b>	<b>Rajasthan</b>	<b>774</b>	<b>23,147</b>
<b>29</b>	<b>Sikkim</b>	<b>0</b>	<b>163</b>
<b>30</b>	<b>Tamil Nadu</b>	<b>1,556</b>	<b>89,648</b>
<b>31</b>	<b>Telangana</b>	<b>663</b>	<b>6,000</b>
<b>32</b>	<b>Tripura</b>	<b>291</b>	<b>883</b>
<b>33</b>	<b>Uttar Pradesh</b>	<b>5,420</b>	<b>62,490</b>
<b>34</b>	<b>Uttarakhand</b>	<b>779</b>	<b>4,547</b>
<b>35</b>	<b>West Bengal</b>	<b>5,559</b>	<b>299</b>
	<b>Total</b>	<b>40,271</b>	<b>561,298</b>